

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3651
ANSWERED ON:30.07.2009
COMPULSORY VOTING
Sivasami Shri C.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to make voting compulsory for all voters in the country; and
- (b) if so, the details thereof alongwith the steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b): Does not arise.